

ing 30th June, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11387/76].

- (c) (i) Review (Hindi and English versions) by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta for the year ending 31st March, 1974.
- (ii) Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited, Calcutta for the year ending 31st March, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11388/76].
- (d) (i) Review (Hindi and English versions) by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year ending 31st March, 1974
- (ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum for the year ending 31st March, 1974, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.
- (3) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously Hindi version of the document mentioned at

(1) (d)(ii) above. [Placed in Library. See No. LT-11389/76].

FINANCE ACCOUNTS OF THE UNION GOVERNMENT FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy of the Finance Accounts of the Union Government for the year 1974-75 (Hindi and English versions). [Placed in Library See No. LT-11390/76].

TOBACCO BOARD (AMENDMENT) RULES, 1976 AND ANNUAL REPORT OF TRADE DEVELOPMENT AUTHORITY, NEW DELHI FOR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table—

- (1) a copy of the Tobacco Board (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1259 in Gazette of India dated the 28th August, 1976, under sub-section (3) of section 32 of the Tobacco Board Act, 1975 [Placed in Library. See No. LT-11391/76].
- (2) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-11392/76].